

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2838
ANSWERED ON:17.12.2004
FINANCIAL ASSISTANCE TO ANDHRA PRADESH .
Boianapalli Shri Vinod Kumar;Reddy Shri Mekapati Rajamohan

Will the Minister of FINANCE be pleased to state:

- (a) The grant-in-aid provided to the State Government of Andhra Pradesh during the Ninth Five Year Plan and Tenth five Year Plan till date;
- (b) whether the Government have reviewed the effect of the utilization of the said amount;
- (c) whether the amount provided by the Union Government is sufficient for the State Government of Andhra Pradesh; and
- (d) if not, the decision of the Government regarding providing special grant-in-aid?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): Grants-in-aid provided to Government of Andhra Pradesh as Central assistance to State Plans during the Ninth Five-Year Plan and Tenth Five-Year Plan (so far) is as under:

(Rs. in crores)

Annual Plan Grant-in-aid provided

9th Five-Year Plan:

1997-98	623.87
1998-99	574.83
1999-00	724.14
2000-01	992.05
2001-02	1750.14

10th Five-Year Plan:

2002-03	1122.90
2003-04	2293.64
2004-05 (so far)	777.03

(b): No, Sir.

(c): Union Government provides normal Central assistance grants as per modified Gadgil formula and other assistance as per specific scheme.

(d): Ther is no such proposal under consideration of the Government.